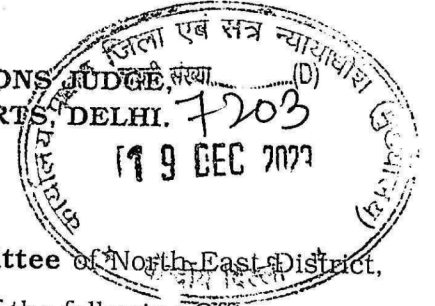


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI.



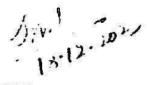
ORDER

In supersession of all earlier orders, the **Purchase Committee** of North-East District, Karkardooma Courts, Delhi, is hereby re-constituted comprising of the following Officers :-

S.No.	Name of Judicial Officer	Designation
1.	Sh. Ajay Gulati-II ASJ (SC-POCSO)-02/NE	Chairman
2.	Sh. Kapil Kumar, ADJ-01/NE	Member
3.	Sh. Anurag Thakur, JSCC/ASCJ/GJ/NE	Member
4.	Sh. Rinku Jain, ACJ/CCJ/ARC/NE	Member
5.	Sh. Sahil Monga, MM-04/NE	Member
6.	Accounts Officer/DDO/NE	Member (to assist the Purchase Committee)

If the Chairman of the Committee is not available due to any reason, the next senior most member of the committee shall act as Chairman.

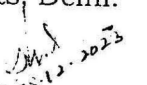
However, the correspondence with the Principal District & Sessions Judge (HQs), Delhi and the Hon'ble High Court of Delhi, New Delhi, shall be done only through the undersigned.


(VIRENDER KUMAR BANSAL)
Principal District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.

No. 8915-8927/Comm./Judl./N-E/KKD/Delhi/2023 Dated : 19 DEC 2023

Copy forwarded for information and necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. All the Judicial Officers posted in this district.
4. Judicial Officers concerned.
5. The A.O. (Judl.) Admin. Branch, Purchase Cell, General Branch & Care Taking Branch, North-East District, Karkardooma Courts, Delhi.
6. PRO/APRO, THC/KKD Courts, Delhi.
7. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
8. P.S/Reader to the undersigned.


Principal District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.